

HIGH COURT OF MANIPUR AT IMPHAL

ORDER

Imphal, the 2nd March, 2023

No. HCM/MJS/T-1/92-Estt./3581-97 : In the interest of better administration of the District Courts and on subsequent promotion of 1 (one) MJS Grade-II Officer to MJS Grade-I, Hon'ble The Acting Chief Justice is pleased to order transfer and posting of the Manipur Judicial Officer as under:

Sl. No.	Name of the Judicial Officer	Present posting	New Posting
1.	Shri Lamkholal Kipgen	CJM-cum-Civil Judge (Sr.Divn.), Bishnupur	Addl. District & Sessions Judge (FTC), Manipur West

Shri Lamkholal Kipgen, on being promoted, shall hand over the charge of CJM-cum-Civil Judge (Sr.Divn.), Bishnupur to Ms. Sharda Yengkhom, Secretary, DLSA, Bishnupur and shall take charge of Addl. District & Sessions Judge (FTC), Manipur West from Shri Nepram Sonykumar, Addl. District & Sessions Judge (FTC), Manipur East.

Ms. Sharda Yengkhom, Secretary, DLSA, Bishnupur shall hold additional charge of CJM-cum-Civil Judge (Sr.Divn.), Bishnupur in addition to her normal duties.

This order shall be effective immediately. The handing over and taking over exercise shall be completed on or before 13-03-2023.

By Orders etc.,

Sd/-

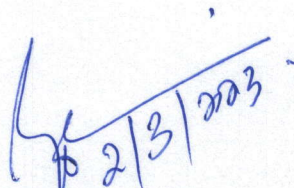
(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL

Copy to:

1. The Accountant General (A & E), Manipur.
2. The Commissioner (Law), Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges/all the Judges of Family Courts/Member Secretary, MASLSA.
4. The Registrar (Judl.)/(Vigilance)/(Admn. PM & P), High Court of Manipur.
5. Persons concerned.
6. The Director, Management Information System (MIS), Government of Manipur.
7. The Joint Director, Manipur Judicial Academy.
8. All Joint Registrars, High Court of Manipur.
9. All the Deputy Registrars, High Court of Manipur.

Handwritten signature and date: 2/3/2023

10. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
11. The System Analyst, High Court of Manipur.
-He is requested to upload the same in the Official website of this Registry.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur
14. The P.S. to Registrar General, High Court of Manipur
15. Superintendent (Estt. – II), High Court of Manipur.
16. Concerned file.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR